

MINUTES OF THE MEETING NO.01 (2024-25) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 24.04.2024 AT 2:15 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.01 (2024-25) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 2:15 PM on 24.04.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting: -

- a) Dr. Puneet Ranjan, Livestock Officer, DoAHD
- b) Sanjay Kumar Chauhan, Assistant Inspector General of Forests, MoEF&CC (SU Division)
- c) Gunjan Arora, Representative, MoEF&CC (SU Division)
- d) Kapil Kumar, Under Secretary, MoP&NG
- e) Himanshu P. Pandit, Assistant, DAE
- f) Satinder Kumar, Joint Director, Ministry of Coal
- g) Dr. Dilip Kr. Srivastava, Deputy Commissioner (QC), DoA&FW

In attendance:

i. Shri Nitish suri , Joint DGFT

ii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 157 applications were considered by the EFC, out of which 42 cases were approved including 19 ex-post facto cases, 38 cases were rejected & closed, 22 cases are under deficiency and remaining 55 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl-No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Date of receipt of application in DGFT(Hqrs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY0 0000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2	JAY JAY SERVICES	HQRXEXLAPPLY0 0002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).

3	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLYO 0000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.
4	DHARINI AGRO EXPORT	HQRXEXLAPPLYO 0000298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
5	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLYO 0001186AM24	MUCUNA SEEDS/ ALBIZIA ODORATISSIMA SEEDS/ CLOVER SEEDS	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.
6	MERHABA INTERNATIONAL	HQRXEXLAPPLYO 0001317AM24	Bamboos- TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
7	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLYO 0001325AM24	PADDY SEED (ORIZA SATIVA L.) VARIETY : ESP-1068	20.09.2023	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 27) dated 27.03.2024 approving the exports of 1000 Kgs Paddy Seeds to United Arab Emirates by M/s. Pure Crop Sciences Private Limited. Export Authorization was issued on Ex-Post Facto basis.
8	PRB AGRO AND FOODS PRIVATE LIMITED	HQRXEXLAPPLYO 0001377AM24	Onion Seeds	10.10.2023	Deferred due to want of comments / NOC from DoA&FW.
9	M/S DURGA JI TRADERS	HQRXEXLAPPLYO 0001397AM24	NON BASMATI RICE IN HUSK(PADDY)	14.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON- BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024. to provide proper set of documents.

10	TRADE EXIM	HQRXEXLAPPLYO 0001422AM24	PADDY	27.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY. A deficiency letter has been issued on 25.01.2024. to provide proper set of documents.
11	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0001563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Deferred due to want of comments / NOC from DoA&FW.
12	PADARTHA G P	HQRXEXLAPPLYO 0001581AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY. A deficiency letter has been issued on 21.02.2024. to provide proper set of documents.
13	KARISHMA FOOD PRODUCTS	HQRXEXLAPPLYO 0001656AM24	Nuxvomica, dried ripe seeds	06.01.2024	Deferred due to want of comments / NOC from DoA&FW.
14	S.R.TECH ENGINEERING SERVICES	HQRXEXLAPPLYO 0001669AM24	Rice Paddy	09.01.2024	Deferred due to want of information/ documents from the firm.

15	BHAISAJYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLYO 0001677AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.01.2024	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY. A deficiency letter has been issued on 21.02.2024. to provide proper set of documents.
16	SHIV SHAKTI TRADING COMPANY	HQRXEXLAPPLYO 0001698AM24	Of seed quality	16.01.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 20000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY by M/s SHIV SHAKTI TRADING COMPANY
17	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLYO 0001773AM24	Hybrid Rice Seed (For sowing purpose) SPH 2003/ Hybrid Rice Seed (For Sowing Purpose) SPH 2004	02.02.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 34) dated 27.03.2024 approving the exports of 2 KGs Hybrid Rice Seeds c.v. Hybrid Rice Seed (For sowing purpose) to Phillipine by M/s.Savannah Seeds Private Limited. Export Authorization was issued on Ex-Post Facto basis.



18	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY0001788AM24	Hybrid Rice (Paddy)	06.02.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 30) dated 27.03.2024 approving the exports of 210 MTs. Hybrid Rice Seeds to Nepal by M/s. Bayer BioScience Private Limited Export Authorization was issued on Ex-Post Facto basis.
19	DELTA AGRIGENETICS PRIVATE LIMITED	HQRXEXLAPPLY0001811AM24	Hybrid Rice (Paddy)	10.02.2024	Deferred due to want of information/ documents from the firm.
20	Punam Enterprises	HQRXEXLAPPLY0001864AM24	Rice Paddy or In Husk (Non Basmati Rice)	20.02.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 10000 MTs Rice Paddy or In Husk (Non Basmati Rice) by M/s Punam Enterprises
21	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0001865AM24	EXPORT OF PIONEER BRAND Hybrid RICE PADDY SEEDS - 27S45	20.02.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 25) dated 27.03.2024 approving the exports of 25000 Kgs Paddy Oryza Sativa Pioneer Brand Hybrid Rice (Paddy) Seeds c.v.27545 to Nepal by M/s. Corteva Agriscience Seeds Private Limited Export Authorization was issued on Ex-Post Facto basis.



22	INDO THAI SEEDS PRIVATE LIMITED	HQRXEXLAPPLYO 0001866AM24	Onion Seeds	20.02.2024	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 37) dated 27.03.2024 approving the exports of 600 Kgs Onion seeds to Kenya by M/s.Indo Thai Seeds Private Limited. Export Authorization was issued on Ex-Post Facto basis.
23	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLYO 0001873AM24	Hybrid Rice (Paddy) Arize 6444 Gold Seed	21.02.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 28) dated 27.03.2024 approving the exports of 200 MTs. Hybrid Rice Seeds c.v. Arize 6444 Gold to Cote D'Ivoire by M/s. Bayer BioScience Private Limited Export Authorization was issued on Ex-Post Facto basis.
24	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLYO 0001875AM24	Hybrid Rice Seeds ADV 8112	21.02.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 32) dated 27.03.2024 approving the exports of 800000 Kgs Hybrid Rice Seeds c.v. ADV 8112 to Philippines by M/s. Advanta Enterprises Limited. Export Authorization was issued on Ex-Post Facto basis.



25	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLYO 0001880AM24	Hybrid Rice Seeds ADV 8112	22.02.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 31) dated 27.03.2024 approving the exports of 800000 Kgs Hybrid Rice Seeds c.v. ADV 8112 to Philippines by M/s. Advanta Enterprises Limited
26	MALAV SEEDS PVT LTD	HQRXEXLAPPLYO 0001882AM24	ONION SEED	22.02.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-173/2023-SD.IV (293rd EXIM - Export - 36) dated 27.03.2024 approving the exports of 71000 Kgs Onion seeds to United Arab Emirates by M/s. Malav Seeds Pvt Ltd. Export Authorization was issued on Ex-Post Facto basis.
27	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLYO 0002004AM24	Hybrid Rice Seed (For sowing purpose) FPBS 2401	07.03.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-17/2023-SD.IV (293rd EXIM - Export - 35) dated 27.03.2024 approving the exports of 100 Kgs Hybrid Rice Seed (For sowing purpose) to Vietnam by M/s.Savannah Seeds Private Limited. Export Authorization was issued on Ex-Post Facto basis.



28	BABLU DEY	HQRXEXLAPPLYO 0002006AM24	PADDY RICE IN HUSK OTHER THAN SEED QUALITY	07.03.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 10000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY by M/s BABLU DEY
29	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLYO 0002012AM24	Hybrid Rice Seeds ADV 8112	08.03.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-173/2023-SD.IV (293rd EXIM - Export - 33) dated 27.03.2024 approving the exports of 600000 Kgs Hybrid Rice Seeds to Philippines by M/s Advanta Enterprises Limited. Export Authorization was issued on Ex-Post Facto basis.
30	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLYO 0002013AM24	OF ONION- BONUS	08.03.2024	Approved on the basis of the Comments / NOC received from DoA&FW vide OM No. 1-173/2023-SD.IV (293rd EXIM - Export - 38) dated 27.03.2024 approving the exports of 4000 Kgs Onion seeds to Srilanka by M/s. Kalash Seeds Private Limited Export Authorization was issued on Ex-Post Facto basis.
31	BHARAT NURSERY PVT LTD	HQRXEXLAPPLYO 0002014AM24	Onion Seeds	08.03.2024	Approved on the basis of comments received from DoA&FW vide OM 1-173/2023-SD. IV (293RD exim-Export-40) dated 27.03.2024 approving the exports of 5000 KGs Onion seeds to Philippines by M/s BHARAT NURSERY PVT LTD

32	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLYO 0002015AM24	HYBRID PADDY SEEDS TEHELKA & LOKNATH-505	09.03.2024	Deferred due to want of information/ documents from the firm.
33	JAI RANI SATI TRADING	HQRXEXLAPPLYO 0002022AM24	RICE IN HUSK PADDY OTHER THAN SEED QUALITY	11.03.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 11500 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY by M/s JAI RANI SATI TRADING
34	AAYUSH TRADING	HQRXEXLAPPLYO 0002024AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.03.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 20000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY by M/s AAYUSH TRADING
35	BHARAT NURSERY PVT LTD	HQRXEXLAPPLYO 0002026AM24	Onion Seeds	12.03.2024	Approved on the basis of comments received from DoA&FW vide OM 1-173/2023-SD. IV (293RD exim-Export-40) dated 27.03.2024 approving the exports of 21500 KGs Onion seeds to Philippines by M/s BHARAT NURSERY PVT LTD
36	DURGA SEED FARM (REGD)	HQRXEXLAPPLYO 0002027AM24	Onion Seeds- Bombay Red/ Black Gold	12.03.2024	Deferred due to want of comments / NOC from DoA&FW.
37	SONU ENTERPRISES	HQRXEXLAPPLYO 0002036AM24	Rice paddy or in Husk (Non Basmati Rice)	15.03.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 10000 MTs Rice paddy or in Husk (Non Basmati Rice) by M/s SONU

					ENTERPRISES
38	JAY BHAWANI INTERNATIONAL	HQRXEXLAPPLYO 0002040AM24	Non Basmati Rice Paddy (Other Than Seed Quality)	16.03.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 10000 MTs Rice paddy or in Husk (Non Basmati Rice) by M/s JAY BHAWANI INTERNATIONAL
39	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLYO 0002041AM24	Hybrid Rice Seed (For sowing purpose) FPJR 2401	16.03.2024	Deferred due to want of comments / NOC from DoA&FW.
40	A2Z EXPORT COMPANY	HQRXEXLAPPLYO 0002042AM24	PADDY HUSK	18.03.2024	Deferred due to want of comments / NOC from DoA&FW.
41	ROHINI INTERNATIONAL TRADELINK	HQRXEXLAPPLYO 0002043AM24	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	19.03.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 15000 MTs NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY by M/s ROHINI INTERNATIONAL TRADELINK
42	GURU SMARTH EXPORT	HQRXEXLAPPLYO 0002054M24	Paddy Husk	19.03.2024	Deferred due to want of comments / NOC from DoA&FW.
43	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLYO 0002061AM24	Sava 2203 Hybrid Rice Seed	21.03.2024	Deferred due to want of comments / NOC from DoA&FW.
44	DCM SHRIRAM LIMITED	HQRXEXLAPPLYO 0002062AM24	Hybrid Rice (Paddy) ZERAP Treated Seeds/ 453 Treated Seeds	22.03.2024	Deferred due to want of comments / NOC from DoA&FW.
45	AAYUSH TRADING	HQRXEXLAPPLYO 0002075AM24	CEREAL STRAW AND HUSKS (OTHER THAN SEED QUALITY)	31.03.2024	Deferred due to want of comments / NOC from DoA&FW.
46	GURU SMARTH EXPORT	HQRXEXLAPPLYO 0000004AM25	PADDY HUSK (ONLY FOR BOILER CONSUMPTION)	01.04.2024	Deferred due to want of comments / NOC from DoA&FW.

47	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPLY0000012AM25	PADDY SEED	02.04.2024	Deferred due to want of comments / NOC from DoA&FW.
48	SHIVAY TRADERS	HQRXEXLAPPLY0000016AM25	NON BASMATI RICE IN HUSK PADDY (OTHER THAN SEED QUALITY)	02.04.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 10000 MTs NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY by M/s SHIVAY TRADERS
49	INDO-AMERICAN HYBRID SEEDS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY0000018AM25	Onion Seeds	04.04.2024	Deferred due to want of comments / NOC from DoA&FW.
50	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY0000038AM25	NON BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	09.04.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 27000 MTs NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY by M/S. SHRISTI SIDDHARTH TRADING
51	SAMRIDDHI IMPORT EXPORT	HQRXEXLAPPLY0000048AM25	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	12.04.2024	Approved on the basis of the comments received from DoA&FW vide OM No. 1-79/2020-S.D-IV(P) (Item No. 1-11) dated 26.04.2024 approving the exports of 25000 MTs NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY by M/S. SAMRIDDHI IMPORT EXPORT
52	KARANJA SEEDS	HQRXEXLAPPLY0000049AM25	Of Onion-NASIK RED (N-53)	15.04.2024	Deferred due to want of comments / NOC from DoA&FW.
53	KARANJA SEEDS	HQRXEXLAPPLY0000051AM25	Of Onion-NASIK RED (N-53)	16.04.2024	Deferred due to want of comments / NOC from DoA&FW.

54	DCM SHRIRAM LIMITED	HQRXEXLAPPLYO 0000052AM25	Hybrid Rice (Paddy) BioSeed Fiyah 549 Seeds/ Hybrid Rice (Paddy) BioSeed Fiyah 800 Seeds	17.04.2024	Deferred due to want of comments / NOC from DoA&FW.
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Department of Animal Husbandry and Dairying

55	KHASA MURRAH BUFFALO FARMS	HQRXEXLAPPLYO 0001615AM24	MILKING BUFFALO AND MURRAH BULLS	22.12.2023	Deferred due to want of information/ documents from the firm.
56	J. K. ENTERPRISE	HQRXEXLAPPLYO 0001740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred due to want of information/ documents from the firm.
57	J. K. ENTERPRISE	HQRXEXLAPPLYO 0001741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred due to want of comments / NOC from DoAHD.
58	J. K. ENTERPRISE	HQRXEXLAPPLYO 0001748AM24	PURE SAHIWAL	27.01.2024	Deferred due to want of information/ documents from the firm.

Ministry of Environment Forest and Climate Change (SU Division)

59	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLYO 0002479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
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60	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY0002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
61	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY0002622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
62	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
63	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.

64	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0 0002691AM23	PATTALAND(ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
65	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0 0002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
66	RAATI RAJAN IMPEX	HQRXEXLAPPLY0 0000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	Deferred due to want of information/ documents from the firm.
67	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY0 0000448AM24	RED SANDERS WOOD IN LOG FORM(WITHOUT BARK-ARTIFICIALLY PROPAGATED ORIGIN)	15.05.2023	The application has been withdrawn by the applicant.

68	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLY0000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
69	RAATI RAJAN IMPEX	HQRXEXLAPPLY0001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
70	RAATI RAJAN IMPEX	HQRXEXLAPPLY0001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
71	S.K.ENTERPRISE	HQRXEXLAPPLY0001491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred as the Ministry vide letter No. 5- 47/2023 dated 21.12.2023 has sought comments from Andhra Pradesh Forest Department. However, the comments are awaited.
72	AQSA ENTERPRISES	HQRXEXLAPPLY0001501AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.

73	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLYO 0001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
74	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0001530AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
75	H R A ESSENTIAL OIL FACTORY	HQRXEXLAPPLYO 0001688AM24	AGARWOOD	14.01.2024	Deferred on the basis of comments received from MoEF&CC (SU Division) vide OM dated 24.01.2024 sought some documents from the firm. The same has been forwarded to the firm vide e-mail dated 25.01.2024 to furnish the same.
76	RAATI RAJAN IMPEX	HQRXEXLAPPLYO 0001751AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND CONVERTED INTO IN VALUE ADDED PRODUCTS PARTS OF VARIOUS SIZES OF FURNITURE FROM LOGS AND ROOTS	28.01.2024	Approved on the basis of the comments / NOC received from MoEF&CC vide OM No 5-31/2023-SU dated 28.03.2024 approving the exports of 33 MTs RED SANDERS WOOD OBTAINED FROM PATTALAND to Singapore by M/s. RAATI RAJAN IMPEX. Export Authorization was issued on Ex-Post Facto basis.

77	RAATI RAJAN IMPEX	HQRXEXLAPPLYO 0001752AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND RAISED ARTIFICIALLY FROM TAMIL NADU STATE	28.01.2024	Approved on the basis of the Comments / NOC received from MoEF&CC vide OM No 5-31/2023- SU dated 28.03.2024 approving the exports of 30 MTs RED SANDERS WOOD OBTAINED FROM PATTALAND to Singapore by M/s. RAATI RAJAN IMPEX. Export Authorization was issued on Ex-Post Facto basis.
78	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLYO 0001778AM24	RED SANDERS WOOD SOLD IN E- AUCTION BY GOVERNMENT OF AP, INDIA	03.02.2024	Approved on the basis of the Comments / NOC received from MoEF&CC vide OM No 5-13/2023- SU dated 28.03.2024 approving the exports of 27.169 MTs RED SANDERS WOOD to China by M/s. ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED. Export Authorization was issued on Ex-Post Facto basis.
79	B G GROUP	HQRXEXLAPPLYO 0001824AM24	Red Sanders Wood in Log Form obtained from Artificially Propagated Source (Pattaland)	15.02.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
80	LAVANYA ENTERPRISES	HQRXEXLAPPLYO 0001930AM24	Value Added Products of Red Sanders Wood Furniture Parts Sizes	27.02.2024	Approved on the basis of the Comments / NOC received from MoEF&CC vide OM No 5-38/2023- SU dated 28.03.2024 approving the exports of 6.083 MTs confiscated red sanders wood to Singapore by M/s. LAVANYA ENTERPRISES. Export Authorization was issued on Ex-Post Facto basis.



81	LAVANYA ENTERPRISES	HQRXEXLAPPLYO 0001931AM24	Value Added Products of Red Sanders Wood Furniture Parts Sizes	28.02.2024	Approved on the basis of the Comments / NOC received from MoEF&CC vide OM No 5-38/2023-SU dated 28.03.2024 approving the exports of 110.6 MTs confiscated red sanders wood to Singapore by M/s. LAVANYA ENTERPRISES. Export Authorization was issued on Ex-Post Facto basis.
82	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLYO 0002023AM24	RED SANDERS WOOD SOLD IN E-AUCTION OBTAINED FROM CONFISCATED ORIGIN BY GOVERNMENT OF ANDHRA PRADESH	11.03.2024	Approved on the basis of the Comments / NOC received from MoEF&CC vide OM No 5-6/2024-SU dated 10.04.2024 approving the exports of 16.833 MTs RED SANDERS WOOD to China by M/s. ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED
83	HIMALAYAN INTERNATIONAL	HQRXEXLAPPLYO 0000001AM25	RED SANDERS WOOD LOGS	01.04.2024	Deferred due to want of information/ documents from the firm.

Ministry of Environment Forest and Climate Change (Ozone Cell)

84	SRF LIMITED	HQRXEXLAPPLYO 0001499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
85	BANGLADESH STEEL ROLLING MILLS LIMITED	HQRXEXLAPPLYO 0001820AM24	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2,3,3,3-Heptafluoropropane (HFC227ea), 1,1,1,2,2,3-hexafluoropropane (HFC236cb), 1,1,1,2,3,3-hexafluoropropane (HFC236ea) and 1,1,1,3,3,3-hexafluoropropane (HFC-236fa)-	13.02.2024	Deferred due to want of information/ documents from the firm.



			Refrigerant Gas R-227ea : R- 450A in 10Kg Cylinder (I04656 + I02995)		
86	HIMANSHU INDUSTRIES	HQRXEXLAPPLYO 0002034AM24	R236FA REFRIGERANT GAS, 65 KG CYLINDER,TARIF F DESCRIPTION: HEXAFLURO PROPANE CYLINDER/ R236FA REFRIGERANT GAS, 10KG CYLINDER, TARIFF DESCRIPTION: HEXAFLURO PROPANE CYLINDER	14.03.2024	Deferred due to want of information/ documents from the firm.
87	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLYO 0002059AM24	Bromofluorome thane (Export for Feedstock purpose only)	21.03.2024	Approved on the basis of the Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 16.04.2024 approving the exports of 138.25 KGs Bromofluoromethane (Export for Feedstock purpose only) to United Kingdom by M/s CURIA INDIA PRIVATE LIMITED
88	GUPTA OXYGEN PRIVATE LIMITED	HQRXEXLAPPLYO 0000023AM25	DIFLUOROMETH ANE HFC-32/ REFRIGERANT R404A/ REFRIGERANT R410A/	06.04.2024	Approved on the basis of the Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 29.04.2024 approving the exports of 1010 MTs DIFLUOROMETHANE HFC-32/ REFRIGERANT R404A/ REFRIGERANT R410A/ by M/s GUPTA OXYGEN PRIVATE LIMITED
89	KPL INTERNATIONAL LIMITED	HQRXEXLAPPLYO 0000036AM25	S365 MFC/227EA 93- 07% 1,1,1,3,3- PENTAFLUROB UTANE/1,1,1,2,3 ,3-	08.04.2024	Approved on the basis of the Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 29.04.2024 approving

			HEPTAFLUOROP ROPANE		the exports of 134400 KGs S365 MFC/227EA 93-07% 1,1,1,3,3- PENTAFLUOROBUTAN E/1,1,1,2,3,3- HEPTAFLUOROPROPA NEby M/s KPL INTERNATIONAL LIMITED
Department of Atomic Energy					
90	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLYO 0001674AM24	MICRONIZED ZIRCONIUM SILICATE	10.01.2024	Deferred due to want of comments / NOC from DAE
91	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0001828AM24	MICRONIZED ZIRCONIUM SILICATE	15.02.2024	Approved on the basis of the Comments / NOC received from DAE vide e-mail dated 26.03.2024 approving the exports of 100 MTs Red Micronized Zirconium Silicate by M/s. OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on Ex-Post Facto basis.
92	BAJAJ OVERSEAS	HQRXEXLAPPLYO 0001630AM24	Natural garnet	27.12.2023	Deferred due to want of information/ documents from the firm.
93	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0001928AM24	MICRONIZED ZIRCONIUM SILICATE	27.02.2024	Approved on the basis of the Comments / NOC from DAE received vide email dated 22.04.2024 approving the exports of 240 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE LIMITED
94	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLYO 0001991AM24	MICRONIZED ZIRCONIUM SILICATE	04.03.2024	Approved on the basis of the Comments / NOC from DAE received vide email dated 22.04.2024 approving the exports of 140 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE

					LIMITED
95	AAAZ GLOBAL TRADE LLP	HQRXEXLAPPLY0 0002016AM24	RED OCHRE POWDER	11.03.2024	Deferred due to want of comments / NOC from DAE
96	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY0 0002064AM24	MICRONIZED ZIRCONIUM SILICATE	22.03.2024	Approved on the basis of the comments received from DAE vide email dated 26.04.2024 approving the exports of 100 MTs MICRONIZED ZIRCONIUM SILICATE by M/sOPAQUE CERAMICS PRIVATE LIMITED
97	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY0 0002074AM24	MICRONIZED ZIRCONIUM SILICATE	30.03.2024	Approved on the basis of the comments received from DAE vide email dated 26.04.2024 approving the exports of 100 MTs MICRONIZED ZIRCONIUM SILICATE by M/sOPAQUE CERAMICS PRIVATE LIMITED
98	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY0 0000007AM25	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	02.04.2024	Approved on the basis of the comments received from DAE vide email dated 26.04.2024 approving the exports of 2500 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier) by M/s SUKASO CERACOLORS PRIVATE LIMITED
Ministry of Mines					



99	JINDAL STAINLESS LIMITED	HQRXEXLAPPLYO 0000044AM25	THICKENER UNDERFLOW SLURRY IN POWDER FORM - CROME ORE	11.04.2024	Approved on the basis of the Comments / NOC received from MoM vide OM dated 20.04.2024 approving the exports of 50 KGs THICKENER UNDERFLOW SLURRY IN POWDER FORM - CROME ORE to China by M/s JINDAL STAINLESS LIMITED. Export Authorization was issued on Ex-Post Facto basis.
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Ministry of Textiles

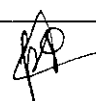
100	NEW KASHMIR CREATION	HQRXEXLAPPLYO 0000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters	08.05.2022	Deferred due to want of comments/NOC from M/o Culture.
101	R J STAR SILK IMPEX	HQRXEXLAPPLYO 0001776AM24	Silk-worm cocoons suitable for reeling.	03.02.2024	Deferred due to want of comments / NOC from MoT
102	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLYO 0001996AM24	Dried Silk cocoons	05.03.2024	Deferred due to want of comments / NOC from MoT
103	SHIVRAJ ENTERPRISE	HQRXEXLAPPLYO 0000019AM25	TEXTILE OFFGRADE	05.04.2024	Deferred due to want of comments / NOC from MoT
104	AGRAT CHEMICALS AND PHARMACEUTICALS	HQRXEXLAPPLYO 0000020AM25	Silkworm Cocoon Dried	06.04.2024	Deferred due to want of comments / NOC from MoT

Ministry of Petroleum & Natural Gas

105	VASUDHA DEVI BIO ENERGY PRIVATE LIMITED	HQRXEXLAPPLYO 0001500AM24	BIO DIESEL MADE OUT OF DIFFERENT VEGETABLE SEEDS AND OILS	24.11.2023	Deferred due to want of information from the firm. A deficiency letter has been issued on 14.03.2024
106	HEENA INTERNATIONAL	HQRXEXLAPPLYO 0001999AM24	ETHYL ALCOHOL 96% v/v	06.03.2024	Deferred as the firm has asked to amend the ITCHS Code of the item. A deficiency letter has been issued to the firm regarding the same.

Miscellaneous Applications

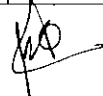
107	FIL INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLYO 0001342AM24	Extra Neutral Alcohol 96%	26.09.2023	Deferred due to want of comments/NOC from MoFPI.
108	GREESHMA RAVIKUMAR	HQRXEXLAPPLYO 0002379AM23	Self feeding Bird (feeding of seeds, pellet)	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
109	S G P INDIA	HQRXEXLAPPLYO 0000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments received from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
110	K K TRADERS HUF	HQRXEXLAPPLYO 0000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments received from Ministry of AAYUSH.
111	SHREE MULTITRADE	HQRXEXLAPPLYO 0000215AM24	ORE AND COAL DUST	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines



112	W.T.S INTERNATIONAL	HQRXEXLAPPLY0 0001758AM24	SPARE PARTS FOR TRUCKS AND BUSSES; CLUTCH AND BRAKE PARTS	30.01.2024	Deferred due to want of comments/ NOC from MHI
113	TATA STEEL MINING LIMITED	HQRXEXLAPPLY0 0002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	10.03.2023	Deferred due to want of comments/ NOC from Ministry of Steel.
114	Meera Vasan	HQRXEXLAPPLY0 0000005AM25	Vintage Motor Car, parts and componenets thereof manufactured before 01.01.1950	02.04.2024	Deferred due to want of comments/ NOC from MHI
115	Meera Vasan	HQRXEXLAPPLY0 0000015AM25	Vintage Motor Car, parts and componenets thereof manufactured before 01.01.1950	02.04.2024	Closed as only one application is considered at a time for the same item and the firm has applied twice in same quantity and item description.
116	SERUM INSTITUTE OF INDIA PRIVATE LIMITED	HQRXEXLAPPLY0 0001759AM24	VERO CELL LINE	30.01.2024	Defereed due to want of comments from Deputy Inspector General of Forests (WL), MoEF&CC

Raw Human Hair Applications

117	MUNNA ENTERPRISE	HQRXEXLAPPLY0 0001596AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
118	BANDANA SAHANI	HQRXEXLAPPLY0 0001600AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping bills or e-BRC's for the export proceeds.
119	MANARUL SEKH	HQRXEXLAPPLY0 0001646AM24	Human hair unworked, whether or not washed or scoured	03.12.2023	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.



120	FARIHA ENTERPRISE	HQRXEXLAPPLYO 0001671AM24	Human hair unworked, whether or not washed or scoured	10.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
121	MAHESH HAIR PRIVATE LIMITED	HQRXEXLAPPLYO 0001685AM24	Human hair unworked, whether or not washed or scoured	13.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.



122	MAHESH HUMAN HAIR BUSINESS	HQRXEXLAPPLYO 0001686AM24	Human hair unworked, whether or not washed or scoured	13.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
123	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLYO 0001702AM24	Human hair unworked, whether or not washed or scoured	17.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
124	NAYEK HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLYO 0001710AM24	Human hair unworked, whether or not washed or scoured	18.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

125	NATH & BROTHERS	HQRXEXLAPPLYO 0001711AM24	Human hair unworked, whether or not washed or scoured	18.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
126	ALAM ENTERPRISE	HQRXEXLAPPLYO 0001713AM24	Human hair unworked, whether or not washed or scoured	19.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
127	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLYO 0001718AM24	Human hair unworked, whether or not washed or scoured	22.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

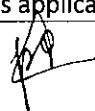


128	GAZI INTERNATIONAL	HQRXEXLAPPLYO 0001719AM24	Human hair unworked, whether or not washed or scoured	22.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
129	RAMYA ENTERPRISES	HQRXEXLAPPLYO 0001724AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
130	L.G. ENTERPRISE	HQRXEXLAPPLYO 0001727AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.



131	VIP SUPER BROOMS INDIA	HQRXEXLAPPLYO 0001726AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
132	PRAJWAL ENTERPRISES	HQRXEXLAPPLYO 0001729AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
133	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLYO 0001733AM24	Waste of Human Hair	24.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

134	INDO HUMAN HAIR EXPORTERS PRIVATE LIMITED	HQRXEXLAPPLYO 0001734AM24	Human hair unworked, whether or not washed or scoured	24.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
135	BISIX INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLYO 0001738AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
136	KERIM ENTERPRISE PRIVATE LIMITED	HQRXEXLAPPLYO 0001739AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.



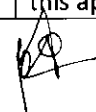
137	SREE HARI VALLABHA ENTERPRISES	HQRXEXLAPPLY0 0001745AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
138	SIMRAN ENTERPRISE	HQRXEXLAPPLY0 0001755AM24	Human hair unworked, whether or not washed or scoured	30.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
139	VASANTHA ENTERPRISES	HQRXEXLAPPLY0 0001760AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

140	SVG ENTERPRISES	HQRXEXLAPPLYO 0001761AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
141	HAPPY HUMAN HAIR ENTERPRISE	HQRXEXLAPPLYO 0001762AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
142	R N ENTERPRISES	HQRXEXLAPPLYO 0001763AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.



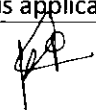
143	M/S. SAHEB AGRO EXPORT	HQRXEXLAPPLYO 0001766AM24	Human hair unworked, whether or not washed or scoured	01.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
144	ABHISHEK ENTERPRISES	HQRXEXLAPPLYO 0001767AM24	Human hair unworked, whether or not washed or scoured	01.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
145	RUBI ENTERPRISE	HQRXEXLAPPLYO 0001770AM24	Human hair unworked, whether or not washed or scoured	02.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

146	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLYO 0001786AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
147	SHREYAN ENTERPRISES	HQRXEXLAPPLYO 0001792AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
148	A K INTERNATIONAL	HQRXEXLAPPLYO 0001793AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.



149	KSIX INTERNATIONAL	HQRXEXLAPPLYO 0001794AM24	Human hair unworked, whether or not washed or scoured	06.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
150	HALDER FISH CENTRE	HQRXEXLAPPLYO 0001799AM24	Human hair unworked, whether or not washed or scoured	07.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
151	EXPORT POINT	HQRXEXLAPPLYO 0001805AM24	Human hair unworked, whether or not washed or scoured	09.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

152	JNF ENTERPRISE	HQRXEXLAPPLY0 0001813AM24	Human hair unworked, whether or not washed or scoured	10.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
153	TOUFIK ENTERPRISE	HQRXEXLAPPLY0 00018213AM24	Human hair unworked, whether or not washed or scoured	14.02.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
154	R.K. EXPORT	HQRXEXLAPPLY0 0001980AM24	Human hair unworked, whether or not washed or scoured	01.03.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.



155	SHEELU EXPORTS	HQRXEXLAPPLYO 0001992AM24	Human hair unworked, whether or not washed or scoured	04.03.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
156	FIROJ ENTERPRISE	HQRXEXLAPPLYO 0002063AM24	Human hair unworked, whether or not washed or scoured	22.03.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.
157	AYUSHI EXPORTS	HQRXEXLAPPLYO 0000046AM25	Human hair unworked, whether or not washed or scoured	11.04.2024	Authorizations for FY 2023-24 were already issued and with a view to streamline the procedure for issuance of Authorization for export of human hair during 2024-25, Trade Notice No. 37/2023-24 dated 13.02.2024 was issued inviting applications for export authorization subject to Minimum Export Price (MEP) of USD 55000/MT. Hence, EFC has decided to reject this application.

Note:

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.

Please note that the quota for Red Sanders Wood for the state of Andhra Pradesh has been exhausted for the current financial year, no new application will be considered till the end of the current financial year.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

